

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/59/AMR/2022		59 of the Companies Act	Hemanth Kumar Patibandla & another Vs. STBL Projects Limited & 8 others

ORDER

None appears for the Petitioners and R9. Ms. Rohini Rao, Proxy counsel for R1 to R8 present. Pleadings are completed. For hearing, list the matter on 02.05.2024.

sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**